

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 11072/2018

ALIGARH MUSLIM UNIVERSITY

Appellant(s)

VERSUS

HAR PRASAD(DEAD) THR LR . & ORS.

Respondent(s)

IA No. 51649/2021 - EXEMPTION FROM FILING AFFIDAVIT

WITH

C.A. No. 11071/2018 (III-A)

IA No. 35100/2021 - APPLICATION FOR ABATEMENT

IA No. 160722/2018 - CLARIFICATION/DIRECTION

IA No. 51664/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 171507/2018 - EXEMPTION FROM FILING O.T.

IA No. 105573/2020 - EXEMPTION FROM FILING O.T.

SLP(C) No. 8937/2013 (XI)

IA No. 48900/2023 - APPLICATION FOR ABATEMENT

IA No. 76776/2023 - APPLICATION FOR ABATEMENT

IA No. 48902/2023 - APPLICATION FOR PERMISSION

IA No. 169630/2025 - APPLICATION FOR TAGGING/DETAGGING

IA No. 1/2013 - CONDONATION OF DELAY IN FILING

IA No. 48905/2023 - EXEMPTION FROM FILING O.T.

IA No. 227194/2023 - INTERVENTION/IMPLEADMENT

Date : 16-04-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI

HON'BLE MR. JUSTICE ALOK ARADHE

For Appellant(s) :

Ms. Sanchita Ain, AOR

Mr. Harshit Anand, Adv.

Ms. Suvarna Swain, Adv.

For Respondent(s) :

Mr. Akshat Kumar, AOR

Mr. Praveen Jain, AOR

Mr. C. George Thomas, AOR

Mr. Tanmaya Agarwal, AOR

Mr. Wrick Chatterjee, Adv.
Mrs. Aditi Agarwal, Adv.
Mr. Udit Bhardwaj, Adv.

Mr. Puneet Jain, Sr. Adv.
Mr. Mrigank Prabhakar, AOR
Ms. Sakshi Banga, Adv.
Ms. Astha Singh, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1) At the request of the learned counsel for the appellant, the matter stands adjourned.
- 2) List in the month of August, 2026.

**(NIDHI AHUJA)
DEPUTY REGISTRAR**

**(NAND KISHOR)
ASSISTANT REGISTRAR**